



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/250/IB/2018
NAME OF THE PETITIONER : DEWANCHAND RAMSARAN CORPORATION PVT LTD
NAME OF THE RESPONDENT : WIN WIND POWER ENERGY PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	Arun Karthik Mohan	Petitioner	
2.	R. PALANIANDRAN	Counsel for Respondent	

ORDER

Counsels for both the parties are present. Rejoinder has been filed by the Counsel for the Operational Creditor. Pleadings are complete. Matter is posted for final arguments.

Put up on 16.08.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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